

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
STARRED QUESTION NO.243
TO BE ANSWERED ON 15TH DECEMBER, 2021**

SUPPLIES FOR ETHANOL PLANT

***243. DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI UNMESH BHAIYYASAHEB PATIL:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is implementing interest subvention scheme for civil supplies for Ethanol Plants;**
- (b) if so, the details of the funds allocated, sanctioned and disbursed during the last three years for the purpose, State/Union Territory-wise, specially to the State of Maharashtra;**
- (c) the details of Letter of Intent that have been issued by the Ministry; and**
- (d) the number of persons who have been benefited under the scheme, State/Union Territory-wise, specially in the State of Maharashtra?**

**A N S W E R
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION AND TEXTILES
(SHRI PIYUSH GOYAL)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO.243 DUE FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

(a): Yes, Sir. With a view to augment the ethanol production capacity in the country to achieve blending targets, the Government has notified Ethanol Interest Subvention Scheme(s) in year 2018 and 2019 for extending financial assistance to project proponents for setting up of new molasses based distilleries/expansion of existing molasses based distilleries against the loans availed by project proponents from banks/financial institutions. Thereafter, the Government in January'2021 has notified a modified Ethanol Interest Subvention Scheme for setting up of new grain based distilleries / molasses based distilleries / dual feed distilleries and expansion of existing distilleries. Under the schemes, Government is extending financial assistance in the form of interest subvention @ 6% per annum or 50% of rate of interest charged by banks/financial institutions whichever is lower for five years including one year moratorium.

(b): Under the schemes, loan amount of about Rs. 8643 crore has been sanctioned by the banks/financial institutions to 132 projects; out of which Rs. 4173 crore has been disbursed to 93 projects, as on 19.11.2021. A statement showing the State/Union Territory-wise number of projects to which loans have been sanctioned and disbursed including in the State of Maharashtra are given at Annexure I & II respectively.

(c): Under the schemes, in-principle approvals have been issued to 1028 project proponents. A list showing State/Union Territory-wise number of project proponents to whom in-principle approvals were issued is at Annexure III.

(d): So far, 93 project proponents have been benefitted as loans have been disbursed to them. A statement showing number of project proponents to whom loans have been disbursed State-wise/Union Territory-wise including in the State of Maharashtra is at Annexure II. A large number of farmers around these ethanol projects would be benefitted as they would be getting better and timely price for their produce.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NO.243 FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

State/UT-wise details of project proponents to whom loans have been sanctioned			
Sl. No	State/UT	No. of proposals/projects	Amount sanctioned (in Crore Rs.)
1	Andhra Pradesh	1	17
2	Bihar	4	319
3	Chhattisgarh	1	83
4	Gujarat	2	126
5	Haryana	3	356
6	Jharkhand	1	30
7	Karnataka	21	2012
8	Madhya Pradesh	2	64
9	Maharashtra	50	3075
10	Punjab	2	177
11	Tamil Nadu	2	100
12	Uttar Pradesh	36	1983
13	Uttarakhand	6	230
14	West Bengal	1	70
	Grand Total	132	8643

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO PART (b) AND (d) OF THE STARRED QUESTION NO.243 FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

State/UT-wise details of project proponents to whom loans have been disbursed			
Sl. No.	State/UT	No. of projects disbursed	Amount disbursed (in Cr. Rs.)
1	Andhra Pradesh	1	17
2	Bihar	3	119
3	Haryana	2	158
4	Jharkhand	1	29
5	Karnataka	16	1108
6	Madhya Pradesh	2	64
7	Maharashtra	31	1216
8	Punjab	1	82
9	Tamil Nadu	2	97
10	Uttar Pradesh	32	1169
11	Uttarakhand	1	46
12	West Bengal	1	70
	Grand Total	93	4173

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE STARRED QUESTION NO.243 FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

Number of Ethanol Projects approved under various Interest Subvention Schemes		
Sl. No	State/UT	No. of projects approved in-principle
1	Andhra Pradesh	16
2	Bihar	25
3	Chandigarh	1
4	Chhattisgarh	22
5	Daman & Diu	2
6	Delhi	1
7	Goa	1
8	Gujarat	16
9	Haryana	20
10	Himachal Pradesh	2
11	Jammu & Kashmir	2
12	Jharkhand	4
13	Karnataka	188
14	Madhya Pradesh	41
15	Maharashtra	403
16	Odisha	9
17	Punjab	35
18	Rajasthan	7
19	Tamil Nadu	15
20	Telangana	19
21	Uttar Pradesh	176
22	Uttarakhand	14
23	West Bengal	9
	Total	1028
